GOVERNMENT OF INDIA HOUSING AND URBAN POVERTY ALLEVIATION LOK SABHA

UNSTARRED QUESTION NO:1038
ANSWERED ON:20.03.2012
STREET VENDORS
Bapurao Shri Khatgaonkar Patil Bhaskarrao;Bhoi Shri Sanjay;Gaikwad Shri Eknath Mahadeo;Paranjpe Shri Anand Prakash;Tanwar Shri Ashok

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether street vendors have submitted a representation to the Union Government to evolve a mechanism for their protection against harassment from police and civic agencies;
- (b) if so, whether the Union Government would come out with a Central Law in support of street vendors and hawkers;
- (c) if so, the details thereof; and
- (d) the time by which it is likely to be done?

Answer

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (KUMAR SELJA)

- (a): Yes, Madam.
- (b) to (d): Government of India has contemplated a possible Central legislation for protection of livelihoods rights and social security of urban street vendors in the country. Since the matter is at the consultation stage, it is not possible to give any time frame at this stage.